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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

## Commissionerate of Land Revenue

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GOVERNMENT OF KERALA  
2022



## Ernakulam District

## Kunnathunad Taluk

## NOTICE

No: A2-986/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Sobha, W/o Late M.K.Biju, Moolekuzhy House, Valamboor Kara, Mazhuvannoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late M.K.Biju, Moolekuzhy House, Valamboor Kara who expired on 25-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M.K.Biju, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sobha	Wife	44
2	Athulya Biju	Daughter	18
3	Athul Krishna.M.B	Son	16
4	Vilasini	Mother	75

No: A2-1144/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Neenumol Mathews W/o Late Basil Alias, Thannickal House , Kizhakkambalam Kara, Kizhakkambalam Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Basil Alias, Thannickal House, Kizhakkambalam Kara who expired on 30-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Basil Alias, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Neenumol Mathews	Wife	30
2	Meeval Basil	Daughter	3



3	Eric Basil	Son	8 months
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No: A2-1177/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Melby Binoy, D/o Late Binoy.T.U, Thonat House, Kakkad Kara, Thiruvaniyoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Binoy.T.U, Thonat House, Kakkad Kara who expired on 26-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Binoy.T.U, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mary.C.Ukkru	Wife	52
2	Melby Binoy	Daughter	25

No: A2-1186/2022

01-02-2022

Notice is hereby given to all to whom it may be concern that Sirajudheen.A, S/o Late Fathima Beevi, Erakkath House, Vallam Kara, Chelamattom Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Fathima Beevi, Erakkath House, Vallam Kara who expired on 03-04-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Fathima Beevi, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Safiya.A	Daughter	66
2	Muhammed Basheer.A	Son	64
3	Sirajudheen.A	Son	62
4	Subaida.A	Daughter	59
5	Thahira.A	Daughter	55
6	Souda.A	Daughter	54

No: A2-1187/2022

01-02-2022



Notice is hereby given to all to whom it may be concern that Sirajudheen.A, S/o Late Abubaker.A, Erakkathu House, Vallam Kara, Chelamattom Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Abubaker.A, Erakkathu House, Vallam Kara who expired on 25-02-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abubaker.A, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Safiya.A	Daughter	66
2	Muhammed Basheer.A	Son	64
3	Sirajudheen.A	Son	62
4	Subaida.A	Daughter	59
5	Thahira.A	Daughter	55
6	Souda.A	Daughter	54



## Ernakulam District

## Kunnathunad Taluk

## NOTICE

No: A2-1291/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Beena.V.T, D/o Late Thankamma Thankappan, Valiyattikuzhi House, Vengola Kara, Vengola Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Thankamma Thankappan, Valiyattikuzhi House, Vengola Kara who expired on 03-04-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thankamma Thankappan,. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Bindu.V.T	Daughter	51
2	Anilkumar.V.T	Son	49
3	Beena.V.T	Daughter	47

No: A2-1318/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Aboobacker.P.E, Nephew of Late Muhammadaly, Parattu Plachery House, Chelakulam Kara, Pattimattom Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Muhammadaly, Parattu Plachery House, Chelakulam Kara who expired on 05-07-2007 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Muhammadaly,. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Pathumma	Wife	94



2	Beeyathumma Ibrahim)	(W/o Deceased brother Ahammed	Sister in law	84
3	Aboobacker.P.E Ibrahim)	(S/o Deceased brother Ahammed	Nephew	66
4	Aysha Ibrahim)	(D/o Deceased brother Ahammed	Niece	56
5	Amina Ibrahim)	(D/o Deceased brother Ahammed	Niece	55
6	Safiya Ibrahim)	(D/o Deceased brother Ahammed	Niece	49
7	Arifa Ibrahim)	(D/o Deceased brother Ahammed	Niece	48

No: A2-1363/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Sasi.A.A, S/o Late Ayyappan.A.C, Alunkal House, Aimury Kara, Vengoor West Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Ayyappan.A.C Alunkal House, Aimury Kara who expired on 27-08-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ayyappan.A.C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Pennamma	Wife	71
2	Ambika.A.A	Daughter	49
3	Sasi.A.A	Son	46
4	Santhosh.A.A	Son	42

